

**Status of commission to Ganga River Basin Authority**

418. SHRI NEERAJ SHEKHAR :

SHRI ARVIND KUMAR SINGH:

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) whether Government proposes for Commission status to Ganga River Basin Authority; and

(b) if so, the details thereof, and the reasons therefor?

THE MINISTER OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SUSHRI UMA BHARATI) : (a) and (b) No, Sir. Till date no such proposal has been considered for giving commission status to National Ganga River Basin Authority.

**Status of irrigation proposals**

†419. SHRI MOTILAL VORA : Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

(a) the number of irrigation proposals received by Government from Chhattisgarh and their current status; and

(b) the steps taken by Central Government to ensure early completion of all the projects?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI SANWAR LAL JAT): (a) 14 Major and medium irrigation project proposals including Extension, Renovation and Modernisation of irrigation projects have been received from Chhattisgarh in Central Water Commission (CWC). Out of these, 11 project proposals have been accepted by Advisory Committee of MoWR, RD and GR and three projects are under appraisal in CWC. Further, proposals of 164 water bodies under RRR schemes were received in FY 2014-15. The proposals were scrutinized/examined in CWC and observations sent to project authorities.

(b) Major/Medium Irrigation (MMI) projects, which are in an advanced stage of construction and cannot be completed by State Governments from their own resources, are provided financial assistance under the Accelerated Irrigation Benefits Programme (AIBP).

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†Original notice of the question was received in Hindi.